

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 21977-22052/Genl./West/THC/2024

Delhi, Dated the 10 JUL 2024

Sub:- Recommendations/Instructions made by the Administrative and Legal Affairs Advisory Committee regarding acceptance of Affidavits which are filed the Courts and Facilitation Centres of District Courts of Delhi only which are duly attested by the Notary Public as the law permits attestation of Affidavits by Notary Public.

Forwarded copy of Circular No. 339372-39522 Admn.I/OC-NP/2024 Dated 05.07.2024 received, on the subject cited above, of Sh. Sanjay Garg – I, Principal District & Sessions Judge (HQs), Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers, West District, Tis Hazari Courts, Delhi with the request to bring the contents of the Circular into the notice of their staffs/officials working under their control.
2. Ld. Officer Incharge, Facilitation Centre, Tis Hazari Courts, Delhi with the request to bring the contents of the Circular into the notice of the officers/officials working under their control.
3. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website as well as on the Website of West District.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.



(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi